

**Report of the Comptroller and Auditor General of India—  
Union Government (No. 4 of 1996) (Commercial)  
Kudremukh Iron Ore Company Limited, under  
article 151(1) of the Constitution**

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India — Union Government (No. 4 of 1996) — (Commercial) — Kudremukh Iron Ore Company Limited, under article 151(1) of the Constitution.

[Placed in Library. See No. LT 1312/97]

**Explanatory statement giving reasons for immediate  
Legislation by the Telecom Regulatory Authority of  
India Ordinance, 1997 under rule 71(2) of the Rules of  
Procedure and Conduct of Business in Lok Sabha**

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Telecom Regulatory Authority of India Ordinance, 1997 under rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

[Placed in Library. See No. LT 1313/97]

**Ordinances under Article 123 (2) (a) of the Constitution  
[English]**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMONIYAN) : I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution :

- (1) The Income-tax (Second Amendment) Ordinance, 1996 (No. 32 of 1996) promulgated by the President on the 31st December, 1996.

[Placed in Library. See No. LT 1314/97]

- (2) The Port Laws (Amendment) Ordinance, 1997 (No. 1 of 1997) promulgated by the President on the 9th January, 1997.

[Placed in Library. See No. LT 1315/97]

- (3) The Reserve Bank of India (Amendment) Ordinance, 1997 (No. 2 of 1997) promulgated by the President on the 9th January, 1997.

[Placed in Library. See No. LT 1316/97]

- (4) The Constitution (Scheduled Tribes) Order (Amendment) Ordinance, 1997 (No. 3 of 1997) promulgated by the President on the 9th January, 1997.

[Placed in Library. See No. LT 1317/97]

- (5) The Sugar Export Promotion (Repeal) Ordinance, 1997 (No. 4 of 1997) promulgated by the President on the 15th January, 1997.

[Placed in Library. See No. LT 1318/97]

- (6) The Depositories Related Laws (Amendment) Ordinance, 1997 (No. 5 of 1997) promulgated by the President on the 15th January, 1997.

[Placed in Library. See No. LT 1319/97]

- (7) The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Ordinance, 1997 (No. 6 of 1997) promulgated by the President on the 16th January, 1997.

[Placed in Library. See No. LT 1320/97]

- (8) The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997 (No. 7 of 1997) promulgated by the President on the 24th January, 1997.

[Placed in Library. See No. LT 1321/97]

- (9) The Electricity Laws (Amendment) Ordinance, 1997 (No. 8 of 1997) promulgated by the President on the 24th January, 1997.

[Placed in Library. See No. LT 1322/97]

- (10) The National Highways Laws (Amendment) Ordinance, 1997 (No. 9 of 1997) promulgated by the President on the 24th January, 1997.

[Placed in Library. See No. LT 1323/97]

- (11) The Lalit Kala Akademi (Taking Over of Management) Ordinance, 1997 (No. 10 of 1997) promulgated by the President on the 24th January, 1997.

[Placed in Library. See No. LT 1324/97]

- (12) The Telecom Regulatory Authority of India Ordinance, 1997 (No. 11 of 1997) promulgated by the President on the 25th January, 1997.

[Placed in Library. See No. LT 1325/97]

- (13) The National Environment Appellate Authority Ordinance, 1997 (No. 12 of 1997) promulgated by the President on the 30th January, 1997.

[Placed in Library. See No. LT 1326/97]

MR. SPEAKER : The House stands adjourned to meet tomorrow, the 21st February, 1997, at 11.00 A.M.

**1300 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, February 21, 1997/Phalguna 2, 1918 (Saka).*